

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF ECOMAISTER BEADS INDIA PRIVATE LIMITED

| RELEVANT PARTICULARS | | |
|----------------------|---|---|
| 1. | Name of corporate debtor | Ecomaister Beads India Private Limited |
| 2. | Date of incorporation of corporate debtor | 02-04-2013 |
| 3. | Authority under which corporate debtor is incorporated / registered | ROC-Chhattisgarh |
| 4. | Corporate Identity No. / Limited Liability Identification No. of corporate debtor | U26991CT2013PTC000776 |
| 5. | Address of the registered office and principal office (if any) of corporate debtor | B-3, Vrindavan Colony, Bhagwanpur Dhimrapur Bypass Road, RAIGARH - 496001 |
| 6. | Insolvency commencement date in respect of corporate debtor | Order pronounced on: 15-05-2023 |
| 7. | Estimated date of closure of insolvency resolution process | 11-11-2023 |
| 8. | Name and registration number of the insolvency professional acting as interim resolution professional | Prasad Kamalakar Dharap IBBI/IPA-001/IP-P00702/2017-18/11228 |
| 9. | Address and e-mail of the interim resolution professional, as registered with the Board | Add: 47 "Prasad", New Ramdaspath, Nagpur, Maharashtra – 440 010 Email ID: dharap65@rediffmail.com |
| 10. | Address and e-mail to be used for correspondence with the interim resolution professional | Add: 47 "Prasad", New Ramdaspath, Nagpur, Maharashtra – 440 010 Email ID: cirp.ecomaister@gmail.com |
| 11. | Last date for submission of claims | 29-05-2023 |
| 12. | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional | Nil |
| 13. | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not applicable |
| 14. | (a) Relevant Forms and (b) Details of authorized representatives are available at: | Web link: https://ibbi.gov.in/ Physical Address: Plot No. 47, Prasad, New Ramdaspath, Nagpur – 440 010 |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Ecomaister Beads India Private Limited 15-05-2023.

The creditors of Ecomaister Beads India Private Limited, are hereby called upon to submit their claims with proof on or before 29-05-2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class {Nil} in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

| | | |
|---|---|-----------------------|
| Name and Signature of Interim Resolution Professional | : | Sd/- Prasad Dharap |
| Date and Place | : | 17-05-2023 at Nagpur |

Online lottery for admission held in HGEEMS

Nawapara Rajim, May 16:

Online lottery for admission in the prestigious Harihar Government Excellent Medium School (HGEEMS) today. Principal Sandhya Sharma, Tehsildar Vasumitra Diwan, Municipal President Dhanraj Madhyani, Assistant Block Education Officer Dhaneshwari Sahu, Councillor Ajay Sahu, Ravi Sahu, Councillor Representative Faguram Vijay Squirrel along with Devgan was taken out in the presence of school staff including parents. In which lottery was drawn for class first to twelfth. Institution Principal Sharma congratulated the selected students and asked them



to submit the documents. He also told that the students who have been selected can submit the documents for verification from 9 am to 12 noon from May 11 to 15. The entire process was coordinated by lecturers Mahesh Kansari, Shivshankar Chauhan and Bhumika

Sahu. Srikansari told that the students who have been selected for the admission Class first have to take two passport photos, hard copy of online application, photocopy of birth certificate, photocopy of parents' Aadhar card, photocopy of student's Aadhar card, income,

caste. And photocopy of original residence certificate, survey list of parents of selected students under BPL, photocopy of Antyodaya card, selected students of SC, ST category will have to submit caste certificate signed by Tehsildar.

Apart from this, the photocopy of the mark sheet of the previous class for the students from class 2 to 12 who studied in English medium, the original copy of the transfer certificate of the previous school has to be submitted. Only after whose verification the admission will be considered complete. If the information in the online application is not found correct in the verification, then the admission will be treated as cancelled.

Round Table India builds 3-classroom blocks

Bemetara, May 16:

Round Table India supports 'Freedom Through Education' by building a 3-classroom block at Government Primary and Middle School, Basin, Durg, with support from Procter & Gamble.

While there are several Community Service Projects being implemented concurrently by Round Table India across the Country, 'Freedom Through Education' is the ongoing National Project whose primary aim is to provide physical infrastructure to schools aimed at supporting education of underprivileged children.

Round Table India is involved in building Class Rooms, Toilets and providing other amenities like Drinking water facility, Library, Science lab, Playgrounds, etc to

At Govt Primary, Middle School, Basin, Durg



schools across the country that are catering to children from lesser privileged sections of the society.

Since 1997 Round Table India has built over 7890 Classrooms in 3347 Projects impacting 8.67 million children across India with a total outlay of

Rs 380 Crore and covered Area Built of almost 2.67 million sqft.

Round Table India has built a new classroom block at Government Primary and Middle School, Basin, Durg through chapter 243 Bhilai Round Table on 14th May, 2023 with the help and sup-

port of Procter & Gamble. The new school block consists of 3 classrooms and under the FREDOM THROUGH EDUCATION initiative by Round Table India. This 3 classroom block would benefit 90 lesser privileged children every year in the nearby areas of Basin, Durg.

BJP demands prohibition of illegal liquor



Kharora, May 16:

The BJP has largely demanded of prohibition of illegal liquor and a large number of BJP workers along with the state convener of BJP Nasha Mukti Abhiyan, and a large number of women also participated in the protest against illegal liquor being sold in every village of Kharora tehsil.

The protesters alleged that illegal liquor is being sold in the area

under the protection of Kharora police and in view of the demonstration; heavy police force was deployed at the police station. The party workers also alleged that under the patronage of the police station in-charge and Congress leaders, the illegal liquor business has flourished in the area, due to which the environment in the village is getting spoiled, while liquor is being sold indiscriminately in the village due to the bully-

ing of the liquor sellers.

Vedram Manhare, the state convener of BJP Nasa Mukti, who is leading the protest, accused the police station in-charge and regional MLAs and Congress leaders of illegal activities in the area. The same was also alleged by Animesh Kashyap, President of Raipur BJP Rural. Station in-charge Brijesh Kumar Tiwari said that the maximum action has been taken against illegal liquor in Kharora police station in the entire district, the allegations of BJP leaders agitating are wrong. On this occasion, Kharora Mandal President Narendra Singh Thakur, District Vice President Tikheshwar Manhare, Convener of Beti Bachao Beti Padhao, Anjay Shukla, President of Nagar Panchayat Kharora, Anil Soni, President of Kharora Mandal Yuva Morcha, Ayush Verma, besides a large number of rural women workers were present.

Two-day cricket competition organized in Udanti Sanctuary



Mainpur, May 16:

A two-day cricket competition was organized under the joint auspices of Forest and Climate Change Department and Wildlife Trust of India at village Bamhijhola in Udanti Sanctuary of Udanti Sitanadi Tiger Reserve, to bring awareness to save wild animals. 16 cricket teams participated in this competition in which the final match was played between Amad Bamhijhola, the first winner was Bamhijhola's team

and the second was Amad's team. Varun Jain, Deputy Director of Udanti Sitanadi Tiger Reserve and Dr. RP Mishra of WTI, New Delhi got introduced to the players and prizes were distributed by him. Addressing the organized program, Varun Jain, Deputy Director of Udanti Sitanadi Tiger Reserve, said that this sports competition has been organized to bring awareness in conservation and promotion of forests and wild animals, along with establishing friendly relations be-

tween the villagers and the forest department.

He appealed towards the conservation and promotion of forests and wildlife. Prominently present on this occasion, were Assistant Director Gopal Kashyap, Jagdish Pradas Darro, B.K Lakda, SDO Rajendra Sori, D.N.Soni, D.S.Sahu, Amarnish Thakur, B.L.Sori, C.B.Dhruv, BS Dewangan, Devdutt Taram, Baikunth Singh Thakur, Ashok Thakur, Roshan Mandavi, cricket lovers and sportspersons.

Sit-in demonstration for justice of deceased farmer

Dongargarh, May 16:

Under the leadership of Lal Bahadur Nagar BJP Mandal, a Sit-in demonstration for justice of deceased farmer late Anand Kanwar was done, and the party demanded a compensation of 50 lakh to the family and also the pardon the loan of farmers coming under the Medha Society.

Anand Kanwar, had

Patel Former President Preetpal Belchandani State Backward Class President Bharat Verma State BJP General Secretary Komal Singh Rajput District General Secretary Ravindra Vaishnav Kisan Morcha District President Virendra Sahu Former MLA Kheduram Sahu Vice President Girwar Sahu Lal Bahadur City BJP President Bodhiram Sahu Kisan Morcha



committed suicide in a fake loan case in village Medha Society. The protestors demanding justice handed over a memorandum to the Tehsildar after staging a sit-in protest on the main road of Murmunda village.

Former MP Madhusudan Yadav State Spokesperson Neelu Sharma District BJP President Ramesh

President Tameshwar Sahu Chandrika Dadsena Jaipal Sinha demanded justice to the deceased and his family. On this occasion BJP Yuva Morcha President Moolchand Lodhi District Kisan Morcha Vice President Vijendra Singh Thakur Ajay Tiwari Virendra Soni Jitendra Sinha and many others were present.

Apathy is services of Head Post Office



Mungeli, May 16:

Services of the Head Post Office of the region is under scrutiny here due to the poor services and lack of employees. From deposit schemes, speed post booking, Gangajal Yojana, many works are proving to be a headache for the common citizens due to the shortage of employees and their working at a snail's pace. The post office, operated in a rented building instead of a government building, is deprived of many facilities.

Here it may be known that in the past, there used to be two post offices in Mungeli since about 1975, but about 25 years ago the sub post office Daupara was closed. Presently the main post office which once operated in the center of the city is currently operating in a rented building at the corner of Shikshak Nagarm, where apart from servers, work is being affected due to lack of staff. Server related problems have increased since the core banking

service and because of this; people standing in queues have to face a lot of trouble. Similarly there is no ATM of the department anywhere in the city. Apart from this, the supply of Ganga water, which is becoming increasingly popular among the common people, has also been stopped for a long time.

It may be known that the Ganga water of Haridwar and Gangotri was being made available at an economical rate by the Central Government through the post office, but due to the negligence and non-cooperative attitude of the officers, the residents of the area are not getting the benefit of both these schemes.

When attention was drawn to regional MP Arun Sao, he said that this is a very important scheme of the Central Government and it has to be implemented smoothly. Mr. Dewangan, in-charge of the head post office, told that the scheme of LED bulbs has been stopped and Ganga Water is not coming from above itself, due to which it is not available and a demand letter has been sent.

Common citizens have opined and demanded to establish another sub-post office in Karahi area, since Karahi is an independent Gram Panchayat, and it is attached to Mungeli and Collectorate, Superintendent of Police, District Court, Tehsil Office and others.

Railways to get uniform signages at stations

310 stations in SECR to get uniform signages



Bilaspur, May 16:

Signages at railway stations across India will be standardised on the basis of colour, font and the use of pictograms for the ease of passengers, Railways Minister Ashwini Vaishnav said on Monday as he released a booklet containing details of the project.

The Indian Railways, which is redeveloping 1,275 stations across India under the 'Amrit Bharat Stations Scheme', will seek to have uniform signages across stations to make it convenient for passengers.

Railway Board Chairman and CEO Anil Kumar Lahoti and railway board members were present in the programme. GM Zonal Railways were also connected to this programme through video conferencing. SECR GM Alok Kumar also got connected through video conferencing.

"As you all know, under the leadership of the prime minister, the Indian Railways has been working tirelessly to enhance passenger experience at

Amrit Bharat Station Scheme

The terminals of three stations-Rani Kamlapati, Gandhinagar Capital and Sir M Visvesvaraya has been started as per Amrit Bharat Station Scheme. A total of 1275 stations from different locations has been selected for this purpose. Work has been started in 88 stations and for 1187 stations tender and project work is in progress. In SECR, apart from redevelopment of Raipur, Bilaspur and Durg station, 46 other stations under SECR are to be developed in this scheme.

railway stations. It was felt to issue standard guidelines on signages at stations that will be consistent and adequate.

"Today, I am delighted to release the booklet on Standard Signages at Stations on Indian Railways. The Indian Railways will adopt modern, standard signages, which are 'divyang' (differently-abled) friendly," Vaishnav said.

The Railways network has the largest number of stations in the world. It is important that every passenger should have easy access to facilities by having standard signage, he said.

The booklet on Standard Signages at Stations on

Indian Railways prioritises simple language, clear font, easy-to-see colours and intuitive pictograms. It is made keeping in mind the requirements of all passengers, including the elderly, women, children and 'divyangjan', etc, a ministry statement said.

It said the colours of signages, type and size of fonts have been standardised. The concept of grouping of signages has been introduced for faster wayfinding. New tertiary boards displaying station names with tricolour backgrounds have been introduced.

Emphasis has been laid on providing intuitive wayfinding and availability of signages on key deci-

sion-making points. While there is emphasis on standardisation of signages, the need for flexibility in case of stations with strong architectural vocabulary has also been recognised.

NAME CHANGE NOTICE

It is informed to the general public that my old name **Fatema Mohammad Ali Bohari (FATEMA MOHAMMED ALI BOHARI)** father **Mohammad Ali** changed his old name to new name **FATEMA VANAK** husband **Mr. YUSUF VANAK** Residence- Ward no. 24 Tayyabi Manzil, in front of G B Hospital, Juni Line Bilaspur (Chhattisgarh). Therefore, now in future in all government, semi-government and other documents, my name **FATEMA VANAK** Husband **Mr. YUSUF VANAK** should be known and recognized swearer **Fatema Vanak** Husband **Mr. Yusuf Vanak** Opposite G B Hospital Juni Line Bilaspur (Chhattisgarh)

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|---|--|
| RELEVANT PARTICULARS | |
| 1. Name of corporate debtor | Ecomaster Beads India Private Limited |
| 2. Date of incorporation of corporate debtor | 02-06-2013 |
| 3. Authority under which corporate debtor is incorporated / registered | ROC-Chhattisgarh |
| 4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor | U68999TG2013PC000776 |
| 5. Address of the registered office and principal office (if any) of corporate debtor | R-3, Vidyanagar Colony, Bhagwarpur Dhamrapur Bypass Road, RAIPUR - 490001. |
| 6. Insolvency commencement date in respect of corporate debtor | Order pronounced on: 15-05-2023 |
| 7. Estimated date of closure of insolvency resolution process | 13-11-2023 |
| 8. Name and registration number of the insolvency professional acting as interim resolution professional | Prasad Kamleshwar Dharap BBE/IN/001/2016/00702/2017/16/11226 |
| 9. Address and e-mail of the interim resolution professional, as registered with the Board | Abt: 47 "Prasad", New Ramdasipatti, Nagpur, Maharashtra - 440 010 Email: id_dharap05@rediffmail.com |
| 10. Address and e-mail to be used for correspondence with the interim resolution professional | Abt: 47 "Prasad", New Ramdasipatti, Nagpur, Maharashtra - 440 010 Email: id_dharap05@rediffmail.com |
| 11. Last date for submission of claims | 29-05-2023 |
| 12. Classes of creditors, if any, under clause (b) of subsection (6A) of section 22, ascertained by the interim resolution professional | Nil |
| 13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (These names for each class) | Not applicable |
| 14. Web/Email/Forms and (in case of authorized representatives are available at) | Web: www.insolvency.gov Physical Address: Plot No. 47, Prasad, New Ramdasipatti, Nagpur - 440 010 |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Ecomaster Beads India Private Limited** 15-05-2023. The creditors of **Ecomaster Beads India Private Limited**, are hereby called upon to submit their claims with proof on or before 29-05-2023 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate the choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class (Nil) in Form CA. **Submission of false or misleading proof of claims shall attract penalties.**

Sd/-
Name and Signature of Interim Resolution Professional: **Prasad Dharap**
Date and Place: 17-05-2023 at Nagpur

